

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

CUSTOMS APPEAL NO. 13550 OF 2014

[Arising out of OIO-SUR-EXCUS-002-COM-036-13-14 dated 29/11/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II]

Rajesh R Bansal

Director Of M/s, Regent Overseas Pvt Ltd
Plot No. 8108/1, GIDC, Sachin,
Surat, Gujarat

Appellant

Vs.

**COMMISSIONER OF CENTRAL EXCISE AND
SERVICE TAX-SURAT-II**

New C. Ex Building, Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

Respondent

Appearance:

None appeared for the Appellant
Shri P Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 11.09.2024
Date of Decision : 11.09.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 13549 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**